

(ग) एक हरिजन को ऋण के रूप में दी गयी अधिकतम राशि ?

LOANS TO DISPLACED PERSONS OF WEST PUNJAB

[*774. Dr. Satyawadi: Will the Minister of Rehabilitation be pleased to state:

(a) the total amount of loans granted to displaced persons from the West Punjab;

(b) the number of displaced Harijans granted loans and the total amount of loans; and

(c) the maximum amount granted as loan to a Harijan?]

The Minister of Rehabilitation (Shri A. P. Jain): (a) to (c). Displaced persons from West Punjab and displaced Harijans are scattered all over the country; and no separate records are maintained for them. The labour involved in the collection of the required information will be incommensurate with the results to be achieved.

I may however inform the hon. Members that no distinction is made between a Harijan and displaced person in the grant of loans.

SERICULTURE

*775. Shri Sarmah: (a) Will the Minister of Commerce and Industry be pleased to state whether Government have examined the method of cottage industry adopted in (i) Japan and (ii) Italy in respect of sericulture and production of silk yarn?

(b) If so, do Government propose to lay on the Table of the House the details of the methods or plans adopted in these two countries.

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) and (b). A body of experts were recently sent by the Central Silk Board to study the methods of cottage industry in respect of sericulture in Japan. The remarks of the Silk Board on the recommendations of the experts as to the methods and plans adopted in Japan are awaited.

No such study has been made in the case of Italy.

COTTAGE INDUSTRIES IN JAPAN

*776. Shri Sarmah: (a) Will the Minister of Commerce and Industry be pleased to state whether a critical study has been made of the (i) ways; (ii) means; and (iii) methods adopted by Japan in respect of her small and cottage industries?

(b) If so, do Government propose to lay on the Table of the House the result or conclusion of such study?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Yes, Sir. The reports of the delegations sent in recent years to Japan to study her cottage industries have been considered by Government.

(b) These results of and conclusions drawn from a study of these reports have not yet been finalised.

SOUTH AFRICAN SATYAGRAHA

*777. Shri M. S. Gurupadaswamy: Will the Prime Minister be pleased to state how many Indians have been arrested in South African Satyagraha so far?

The Prime Minister (Shri Jawaharlal Nehru): To the best of Government's knowledge Dr. Dadoo is the only person of Indian descent who has so far been arrested.

COMMUNITY DEVELOPMENT PROJECTS

*778. Shri N. P. Damodaran: Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) the mode of recruitment of the personnel for the implementation of the Community Development Projects at the Centre;

(b) what are the considerations by which the suitability of candidates for posts at different levels will be judged; and

(c) whether there has been any direction from the Centre to the Madras State in respect of taking or lending the services of the Firka Development personnel in the Community Development Projects of the State?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a) The Community Projects Administration is a wing of the Planning Commission which has been designated as the Central Committee under the Indo-American Technical Co-operation Agreement, and recruitment of its staff is made according to the normal procedure laid down by Government.

(b) The considerations will vary according to the nature of the post. In the case of selection of Project Executive Officers the Operational Agreement on Community Development Programme has indicated that special regard will be paid to experience, general outlook, understanding of the needs and methods of community development, and capacity for leadership as well as ability to secure both official and non-official co-operation.

(c) No.

**COMPENSATION TO PEOPLE AFFECTED BY
HIRAKUD DAM PROJECT**

***779. Shri B. N. Misra:** Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) the average rate at which compensation is being paid to the people affected by the Hirakud Dam Project for the different classes of lands acquired; and

(b) the basis of the offer?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a) and (b). The information is being collected from the Government of Orissa and will be placed on the Table of the House as soon as it is received.

PRICE OF COCOON

***780. Shri Madiah Gowda:** Will the Minister of Commerce and Industry be pleased to state:

(a) the variations in the price per pound of cocoon in various silk production centres, for each quarter during the last two years; and

(b) the main reasons for the variation?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) A statement is placed on the Table of the House. [See Appendix IV, annexure No. 26.]

(b) The exigencies of demand and supply.

EMPLOYMENT EXCHANGES

***781. Ch. Raghbir Singh:** Will the Minister of Labour be pleased to state what is the average expenditure on each Employment Exchange in different States?

The Minister of Labour (Shri V. V. Giri): Rs. 3,100 per month (Approx.).

OIL AND OILSEEDS

***782. Shri Viswanatha Reddy:** Will the Minister of Commerce and Industry be pleased to state:

(a) which are the countries that are main consumers of oil and oil-seeds from India;

(b) what are the quantities of oil and oil-seeds purchased by these countries respectively in 1950-51 and 1951-52; and

(c) whether the heavy export duties imposed on these commodities last year have resulted in the loss of over-

seas markets in respect of these commodities?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) and (b). A statement is placed on the Table of the House. [See Appendix IV, annexure No. 27.]

(c) No, Sir.

**PAINT FACTORY AND CEMENT FACTORY
IN RAYALASEEMA**

***783. Shri Viswanatha Reddy:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Rayalaseema Development Board has recommended the setting up of a Paint Factory and a Cement Factory in Rayalaseema; and

(b) whether it is a fact that the main raw materials necessary for the working of these factories are available in the region?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Yes, Sir.

(b) The main raw material for cement manufacture, namely, limestone, is reported to be available in that region, but most of the raw materials required by the paint industry are not available there.

PRICE OF Kapas

***784. Shri K. G. Deshmukh:** Will the Minister of Commerce and Industry be pleased to state:

(a) what is total number of *kapas* bales purchased by the Government licensees in Madhya Pradesh during the year 1951-52 and up to the 15th May, 1952; and

(b) what was the average rate, per *khandi*, offered to the sellers of *kapas* by the licensees during the period from the 1st January, 1952 to 15th May 1952?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). There is no control on price and distribution of *kapas* and therefore no statistics are kept regarding the purchase of *kapas* made by the licensees or price offered to sellers by buyers.

HIRAKUD DAM PROJECT

***785. Dr. Nataraj Pandey:** Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) the total amount of money spent so far in the different reclamation